

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: THC: DELHI

No. 52962 - 53027 Misc./Admn.-II/HQs/THC/Delhi Dated Delhi the 28 SEP 2024

CIRCULAR

It is very regretfully informed to all the officials of this establishment that the Hon'ble High Court of Delhi has received complaint regarding officials of this establishment being involved in fraudulent activities, specifically concerning false promises of employment herein.

In light of the foregoing, all the incumbents in this establishment are hereby forewarned to refrain from being involved in or facilitating any such fraudulent or unethical practices, particularly those related to employment matters in this establishment, else strict disciplinary action qua suspension/termination apart from initiation of legal proceedings will be taken against any staff member found involved in such malpractices/misconduct. In this regard, Court staff is also encouraged to report any suspicious or unethical fraudulent activities they become aware of, particularly those related to employment in this establishment. However, information, if any should be substantial and not based on mere hearsay.

The integrity of the recruitment processes of this establishment is of utmost importance and it is our duty to ensure that all processes are conducted with fairness and transparency. This is a warning to all the officials that any involvement in such misconduct will not be tolerated and serious disciplinary action shall follow any violations thereof. Thereby, all are directed to ensure strict compliance with these instructions.



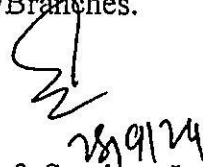
(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 52962 - 53027 Misc./Admn.-II/HQs/THC/Delhi Dated Delhi the 28 SEP 2024

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Ld. Principal District & Sessions Judges (HQs) Delhi/New Delhi with the request to bring the contents of the instant circular to the staff posted under their kind control in their respective Districts.
3. All the Ld. Presiding Officers and Ld. Officer In-Charges, *Central* District with the request to apprise the same to the staff posted in their respective Courts/Branches.
4. The Web-Site Committee/LAYERS to upload the same.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi